

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 144(ND)13
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

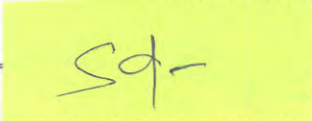
NAME OF THE COMPANY: M/s. Purnima Dutta Gupta & Ors. Vs. Adroitec Information Systems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

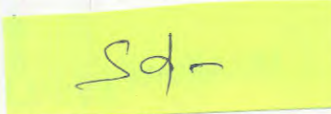
| S.NO | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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ORDER

Matter is adjourned to Monday, the 27th Feb, 2017.

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(S.K. Mohapatra)
Member (Tech.)

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(R. Varadharajan)
Member (Judicial)